




(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

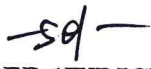
APPLICATION NUMBER :
PETITION NUMBER : TCP/195/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Aravindan for Fox Munt & Associates	Counsel for Respondents 1, 2 & 3	
2.	M. Roshan Abir for Cibi Vishnu	for R3	
3)	K. Ramesh Kumar Government Counsel	Counsel for Petitioner	

ORDER

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on **22.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)